





NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.00 PM ON 30-1-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/826/2019 IN  
PETITION NUMBER : TCP/95/IB/2017  
NAME OF THE PETITIONER(S) : RAMAKRISHNAN SADASIVAN (LIQUIDATOR)  
(SURANA INDUSTRIES)  
NAME OF THE RESPONDENT : DINESHCHAND SURANA & 13 OTHERS  
UNDER SECTION : SEC 60(5) OF IBC

S.No.	Name (in Capital)	Represented by	Signature
1.	R. SADASIVAN	Liquidator Applicant	R. Sadasivan
2.	K. Muralthy	Counsel for R5 & 7	
3.	S. Sathyanarayana S. Venkatesh B. Aditya	Counsel for R6	
4.	J. MANIVANNAN 9962378774	COUNSEL FOR THE APPLICANT	
5.	P. SIVA SATHAR + Adv. M. B. Jhaneraj	Counsel for R2	

ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on 02.03.2020.

-SD-  
**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-  
**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)